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Reserved

Central Administrative Tribunal, Allahabad.

Registration O.A.No.99 of 1987

Chunwad and others .. Applicants
Vs.

DRM Central Railway
Jhansi and 2 others ... Respondents.

Connected With

Registration O.A.No.45 of 1987

Siya Ram and 41 others ... Applicants.
Vs.

DRM Central Railway
Jhansi and two others ... Respondents.

And

Registration O.A.No.1172 of 1987

Munni Lal and another ... Applicant
Vs.

DRM Central Railway Jhansi
and two others ... Respondents.

Hon.Ajay Johri, AM
Hon.G.S.Sharma, JM

(By Hon.G.S.Sharma, JM)

For judgement, see our judgement of
date passed in the connected Registration

O.A.No. 45 of 1987 Siya Ram and 41 others

Vs. D.R.M. Central Railway Jhansi and 2 others

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MEMBER(A)

Sharma

MEMBER(J)

Dated: 1-6- 1988
kkb